PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA :: AT HYDERABAD

Sub: High Court for the State of Telangana – Letter received from the Director General of Prisons and Correctional Services, Prisons Department, Government of Telangana, Hyderabad - Regional Conference on "Best Practices in Prisons and how to implement those Practices with limited recources" on 11th and 12th February, 2019 at State Institute of Correctional Administration, Telangana, Hyderabad – Nomination of Member Secretary – Reg.

ORDER: ROC.NO.62/SO/2019, DATED 66.02.2019

The Hon'ble High Court has been pleased to nominate Sri A.Santosh Reddy, Member Secretary, Telangana State Legal Services Authority, Hyderabad to participate in the Regional Conference on "Best Practices in Prisons and how to implement those Practices with limited recources" to be held on 11th and 12th February, 2019 at State Institute of Correctional Administration, Telangana, Hyderabad.

REGISTRAR GENERAL

To

1) The Individual concerned

2) The Registrar (IT-cum-CPC), High Court for the State of Telangana at Hyderabad. (with a request to place the same in the official website of the High Court.)